

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 148**  
TO BE ANSWERED ON 2.2.2024

**“IMPROVEMENT IN INFRASTRUCTURE OF ANGANWADIS”**

148 SHRI JAGANNATH SARKAR:

- Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:
- the details of the beneficiaries of Supplementary Nutrition Programme (SNP) under POSHAN 2.0 in aspirational districts, particularly in West Bengal, since the launch of the scheme;
  - whether any steps have been taken to improve infrastructure of Anganwadis in the country under Saksham Anganwadi Scheme; and
  - if so, the details thereof, State-wise particularly in West Bengal?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) As per the data available on Poshan Tracker for the month of December 2023, 48,78,798 beneficiaries are covered in Supplementary Nutrition Programme under Mission Poshan 2.0 in 112 Aspirational Districts of the country. West Bengal has not participated in Aspirational Districts Programme. However, 84,12,620 beneficiaries (Children between 6 months - 6 years, Pregnant Women and Lactating Mothers) are registered under Mission Poshan 2.0 in the State of West Bengal.

(b) and (c) Under Saksham Anganwadi, 2 lakh Anganwadi Centres @ 40,000 AWCs per year are being upgraded as Saksham Anganwadis which have better infrastructure than the conventional Anganwadi Centres including LED screens, water purifier/RO Machine and equipped with smart learning, audio-visual aids and internet/Wi-Fi connectivity wherever feasible. The State/UT wise number of AWCs approved under Saksham Anganwadi during FY 2022-23, including the State of West Bengal is at **Annexure I**.

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## Annexure I

**ANNEXURE REFERRED IN REPLY TO PART © of LOK SABHA UNSTARRED QUESTION NO. 148 FOR 2.2.2024 REGARDING “IMPROVEMENT IN INFRASTRUCTURE OF ANGANWADIS” ASKED BY SHRI JAGANNATH SARKAR**

<b>Status report of Saksham Anganwadi approved for F.Y. 2022-23</b>			
<b>#</b>	<b>Name of State/UT</b>	<b>Total Funds approved (Rs. In lakh) (2022-23)</b>	<b>Total AWCs identified by MWCD (2022-23)</b>
1	Andhra Pradesh	525.58	1105
2	Arunachal Pradesh	71.51	100
3	Assam	3285.58	3963
4	Bihar	1697.77	3566
5	Chhattisgarh	1957.92	4750
6	Gujarat	750	1250
7	Haryana	3.56	10
8	Himachal Pradesh	72.86	100
9	Jammu & Kashmir	69.66	86
10	Jharkhand	3028.88	6850
11	Karnataka	47.39	100
12	Kerala	116.12	250
13	Madhya Pradesh	1305.85	2220
14	Maharashtra	520.47	1150
15	Manipur	20.25	30
16	Meghalaya	68.9	100
17	Mizoram	64.13	100
18	Nagaland	72.14	100
19	Odisha	2920.92	6000
20	Punjab	56.88	100
21	Rajasthan	102.93	213
22	Sikkim	64.13	100
23	Tamil Nadu	395.76	800
24	Telangana	278.16	500
25	Tripura	146.25	200
26	Uttar Pradesh	1015.8	2349
27	Uttarakhand	306.04	350
28	West Bengal	2308.19	4750
	<b>Total</b>	<b>21273.63</b>	<b>41192</b>

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